

Air Force has been strengthened in the last 18 months;

(b) if so, whether with further induction of Chinese A-5 and F-6 aircrafts, it has strengthened further the air fleet of Pakistan;

(c) if so, whether A-5 and F-6, Chinese planes are considered more dangerous.

(d) if so, to what extent these two aircrafts are different than the F-16 of USA;

(e) whether obtaining of more Chinese aircrafts has given an edge to Pakistan Air Force than India; and

(f) if so, the measures being taken by Union Government to meet this challenge ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) and (b) Government has seen reports to the effect that there has been accretion in the strength of the Pakistani Air Force in recent years with the induction of a number of sophisticated and modern aircraft including F-16 and some aircraft of Chinese origin.

(c) and (d) While it is difficult to make comparisons, available literature suggests that F-16 is a more sophisticated aircraft than A-5 or F-6 of Chinese origin.

(e) and (f) Government carefully monitors all developments affecting our security and takes appropriate measures to maintain full Defence preparedness at all times.

Plan to Strengthen Coastal Guard

220. SHRI SATISH AGARWAL :

SHRI RAM VILASH PASWAN :

Will the Minister of DEFENCE be pleased to state :

(a) whether there is any plan under consideration of Government to strengthen coast Guard to enforce sovereign rights in India's exclusive economic zone which extends 200 miles from the coast line;

(b) if so, the broad outlines of the proposal;

(c) the financial implications thereof; and

(d) the time by which the plan is likely to be expended ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) and (d) Yes, Sir. A perspective plan for the growth and development of the Coast Guard was drawn up for the period 1979-84. The next plan is proposed to be drawn up for the period 1985-90.

(b) It is proposed progressively to build up the force levels to adequate standards in conformity with our coastal needs.

(c) The financial implications can be known only when the 1985-90 plan is finalised.

ओवर ड्राफ्ट के सम्बन्ध में राज्य सरकारों को केन्द्रीय सरकार के निर्देश

221. श्री मनोहर लाल सेनी :

डा० सुब्रह्मण्यम स्वामी :

श्रीमती किशोरी सिन्हा :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने ओवर ड्राफ्ट के सम्बन्ध में राज्य सरकारों को हाल ही में कुछ निर्देश जारी किए हैं;

(ख) यदि हां, तो तत्सम्बन्धी पूर्ण ब्यौरा क्या है;

(ग) इस समय ऐम निर्देश जारी करने की आवश्यकता क्यों महसूस की गई; और

(घ) क्या केन्द्रीय सरकार ने यह आश्वासन दिया है कि वह भी इन निर्देशों का पालन करेगी ?

वित्त मंत्री (श्री प्रणव मुखर्जी) : (क) और (ख) ओवर ड्राफ्ट विनियमन योजना 1972 से

विद्यमान है। इसमें 1978 में और फिर 1982 में अगला संशोधन किया गया था। इस सम्बन्ध में कोई नए अनुदेश जारी नहीं किए गए हैं। चूंकि कई राज्यों के पास ओवरड्राफ्टों की मात्रा काफी अधिक थी इसलिये वित्त मंत्री ने बिहार, केरल, उड़ीसा तथा पश्चिम बंगाल के मुख्य मंत्रियों और तमिलनाडु के वित्त मंत्री से बातचीत की और उन्हें चालू वित्तीय वर्ष के अन्त तक अपने ओवरड्राफ्टों की कम करने/समाप्त करने की सामान्यतः सलाह दी गई सम्बन्धित राज्यों ने आश्वासन दिया है कि वे 31 मार्च, 1984 तक ओवरड्राफ्टों को कम करने के लिए उपाय करेंगे।

(ग) और (घ) प्रश्न नहीं उठते।

Sale of Items Seized from Passengers at Delhi Airport

223. SHRI MANOHAR LAL SAINI :
Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact the items seized from the passengers at Delhi Airport are put on sale at the airport on the prices fixed by the officers on the spot;

(b) whether these items are generally taken away at throwaway prices by the officers, staff and their known friends;

(c) how much worth of goods were sold from the Palam Airport shop during the last 12 months; and do Government propose to entrust this job to the Kendriya Bhandars; and

(d) the details of the officers and staff who have been at Delhi Airport and in Delhi Custom House for more than three years and details of steps taken to rotate them ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI S.M.
KRISHNA) : (a) and (b) No, Sir. Seized/
confiscated goods are not sold from Delhi
Airport. These goods are sold from the
Customs godown/retail counter located at

the Headquarters of the Collectorate of
Customs, Delhi, in the Central Revenues
Building.

Under the existing orders, officers and
staff of Customs/Central Excise Depart-
ment are not permitted to buy seized/confis-
cated goods from the Customs godown/
retail counters. Seized/confiscated goods
are sold at prices fixed by a duly constituted
departmental pricing committee.

(c) Sale of seized/confiscated goods, in
bulk, is made to the National Co-operative
Consumer Federation for sale to bonafide
consumers through Consumers Co-operative
Societies, Super Bazars and Sahakari,
Bhandars, etc. as also to all Co-operative
Societies approved by Central/State Govern-
ments and duly registered under the Co-
operative Society's Act, State Civil Supplies
Corporations/State Co-operative Federa-
tions and military/para-military organiza-
tions and police canteens for use of their
personnel.

The total value of seized/confiscated
goods disposed of by the Collectorate of
Customs, Delhi, during the year 1983 was
Rs. 61.01 lakhs.

(d) No Group 'A' officer of the Indian
Customs and Central Excise Service has
been continuing at the Delhi Airport
or in the Delhi Custom House for
more than 3 years. The cadre of Group
'B', 'C' and 'D' officers is common for both
the Customs Collectorate and the Central
Excise Collectorate, Delhi. The officers/
staff belonging to these cadres are normally
rotated from Customs to Central Excise
Collectorate and vice versa and within the
Customs and Central Excise Collectorates
themselves, from one charge to another.
However, 20 Group 'C' officers have contin-
ued in the Customs Collectorate for more
than 3 years having regard to various
administrative considerations.

छोटे सिक्कों की कमी

224. श्री छीतू भाई गामित :

श्री कमल नाथ :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान देश में, विशेष-
कर दूर-दराज के ग्रामीण क्षेत्रों में, छोटे सिक्कों